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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① For K Bhaskar
Prinyadarshini N
Shwetha Vasudevas
Keerthi Krishna

Counsel for the 5th
Respondent

Shwetha

K. Aravtham Kumar
2) Athiban Vijay
for

Counsel for R₁

Athikes

3) Athiban Vijay
for
Anil D. Nair

Counsel for ~~R₁~~ R₂, R₃, R₄, R₅

Athikes

4. S. Manoj Kumar
(for B. Dhanan)

Counsel for Petitioners

S. Manoj

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ORDER

Shri S Manoj Kumar, representing counsel for petitioners present. Shri A K Athiban Vijay, representing counsel for R1 and representing R2, R3, R4 & R6 and Ms Shwetha Vasudevan, counsel for R5 are present. Counsel for petitioner prayed time for filing rejoinder and also for submitting reply to the affidavit filed by R5. Time extended at request. Put up on **13.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)